

**Central Administrative Tribunal  
Principal Bench**

**OA No.234/2017  
M.A. No. 3131/2017**

New Delhi this the 05<sup>th</sup> day of September, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Ms. Rachna Verma, aged 31 years  
D/o Sh. Shyam Lal Verma,  
R/o C-II/25, Yamuna Vihar,  
Delhi-53.

...Applicant

(By Advocate : Ms. Sonika Gill with Sh. Yogesh Sharma )

Versus

1. Govt. of NCT of Delhi  
Through the Chief Secretary,  
New Secretariat, New Delhi.
2. The Director of Education,  
Govt. of NCT of Delhi  
Old Secretariat, Delhi.
3. The Secretary,  
Delhi Subordinate Services Selection Board,  
Govt. of NCT of Delhi, F-18, Institutional Area  
Karkardoma, Delhi-92

.... Respondents

(By Advocate : Sh. K.M. Singh)

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

M.A. No. 3131/2017 has been filed for disposal of the O.A. With the consent of both the parties, the OA was taken up for final hearing. The MA is accordingly allowed.

O.A. No. 234/2017

Learned counsel for the applicant has submitted that the relief prayed for has been granted inasmuch as applicant has been offered appointment to the

post in question vide order dated 25.08.2017. The applicant is now only seeking the consequential benefits of seniority and pay fixation on notional basis.

2. Accordingly, we dispose of this OA with a direction to the respondents that if the applicant has joined they will grant her benefits of seniority and pay fixation on notional basis within a period of three months of her joining.

**(Raj Vir Sharma)**  
**Member (J)**

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**(Shekhar Agarwal)**  
**Member (A)**